NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.(IB) No.754/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th February 2018, 10.30 A.M

Name of the Company		Asset Recocstruction Co. India Ltd -Vs- Sunil Ispat & Power Ltd		
Under Section		7 IBC		
		nation of Authorized IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Victor Sutter for 2. Auxi ta Halder

Financial buditor 08/02/18.

ORDER

Ld. Counsel for the financial creditor is present. No one is present from the corporate debtor's side.

Ld. Counsel for the financial creditor made a request for adjournment. Prayer is allowed.

List it on 05/03/2018.

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(Jinan K.R.) Member (J)

Sd

(V.P.Singh) Member (I)